

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 52 of 2020

IN THE MATTER OF:

Mr. S. Ravi Kumar

...Appellant

Versus

Thyssenkrupp Industries India Pvt. Ltd. & Anr.

...Respondents

For Appellant: Mr. Ritesh Patil and Mr. Ranbir Singh Yadav, Advocates.

For Respondent: None

O R D E R

13.03.2020 Tribunal busy with hearing matters. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **15th April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)